

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3719  
ANSWERED ON:05.08.2014  
COMPLAINTS AGAINST CONSTRUCTION COMPANIES  
Jaiswal Dr. Sanjay

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of consumer complaints received particularly against the building construction companies along with the action taken/being taken on such complaints during the last three years and the current year and State-wise;
- (b) whether the Government proposes to take some concrete measures at the administrative level in order to safeguard the interests of the consumers; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a): The Ministry has been receiving complaints against the various building construction companies. The status of requisite information is annexed at Annexure I.

(b) & (c) : Since the Ministry of Urban Development is a nodal Ministry to frame the rules, regulations and norms for construction companies, all such complaints have been forwarded to them for appropriate action. Simultaneously, aggrieved persons have also been advised to take up the matter in the Consumer Fora having appropriate jurisdiction.